## THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 11<sup>th</sup> February, 2020

the Consequent upon No. HCM/E-26/2005-A&E/Pt.III/ Computer Skill-cum-Typing Test held on 1st February, 2020 and Viva Voce/Interview held on 7<sup>th</sup> February, 2020, the High Court of Manipur is pleased to declare Shri Soram Sushanta Singh (Regd. No. C051) as the selected Candidate for appointment to the post of Computer Operator (Contract Basis) in the High Court of Manipur and Ms. Sorokhaibam Soniya Devi (Regd. No. C040) is declared as the wait list Candidate.

Further, Shri Soram Sushanta Singh is informed to collect Offer Form on or before 17th February, 2020 from the Jt. Registrar (Admn. PM&P), High Court of Manipur.

By order etc.,

Sd/-

(PH. JAPAN SINGH) JT. REGISTRAR (ADMN. PM&P) HIGH COURT OF MANIPUR

Endt: No. HCM/E-26/2005-A&E/Pt.III/ 3043-54 Copy to:

Imphal, the 11<sup>th</sup> February, 2020

- 1. The Registrar (Judl.), High Court of Manipur. 2. All the Jt. Registrars, High Court of Manipur.
- 3. All the Deputy Registrars, High Court of Manipur.
- 4. All the Assistant Registrars/Librarian-cum-Research Officer, High Court of
- 5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
- The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
- 9. The Private Secretary to Registrar General, High Court of Manipur.
- 10. The System Analyst, High Court of Manipur.
  - He is requested to upload this Notification in the official website of this Registry.
- 11. The Superintendent (Estt.-I), High Court of Manipur.
- Notice Board/Guard File/Concerned File.

JT. REGISTRAR (ADMN. PM&P)

HIGH COURT OF MANIPUR